

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.210
IB-224(ND)/2022

IN THE MATTER OF:

M/s. Golden Heritage Promoters Pvt Ltd.

.... APPLICANT/PETITIONER

Vs.

M/s. ALM Infotech City Pvt. Ltd.

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 17.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Sajeve Deora, Adv. Harsh Gurbani

For the Respondent : Adv. Dhruv Goel

ORDER

It is submitted by the Ld. Counsel that, the order in IA-3326/2022 is reserved and yet to be Pronounced.

List the main matter on **20.02.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)